

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/01096/2018

Dated Thursday the 16th day of August Two Thousand Eighteen

PRESENT

HON'BLE MR. R. RAMANUJAM, Member (A)

Smt. Thimmakka,
W/o late Thimmappa,
Ex. Trackman,
SSE/P Way/TRL/MAS Divn.S.W.Rly,
Arunanpalli Village,
Vepanapalli Post,
Krishnagiri Taluk & Dist. 635121.Applicant

By Advocate M/s. Ratio Legis

Vs

- 1.Union of India rep by,
The General Manager,
Southern Railway,
Chennai 600003.
- 2.The Senior Divisional Personnel Officer,
Chennai Division, Southern Railway,
Park Town 600003.Respondents

By Advocate Mr. P. Srinivasan

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

Heard. The applicant has filed this OA under section 19 of the Administrative Tribunals Act, 1985 seeking the following relief :

"To call for the records related to representation dt. 07.04.2018 and further to direct the respondents to pay the interest at the rate of 18% that accrued on the enhanced ex-gratia compensation for the period of delay caused in arranging payment from 16.12.1998 till 26.02.2018 and to make further order/orders as this Hon'ble Tribunal may deem fit and proper and thus render justice. "

2. It is submitted that the applicant made a representation on 07.04.2018 for interest on delayed payment of ex-gratia amount which is still pending for consideration. Learned counsel for applicant submits that the applicant would be satisfied if the respondents are directed to consider the representation within a time limit to be stipulated by this Tribunal.

3. Mr. P. Srinivasan takes notice for the respondents.

4. Keeping in view the limited relief sought and without going into the substantive merits of the case, I deem it appropriate to direct the respondents to consider Annexure A7 representation of the applicant dt. 07.04.2018 in accordance with law and pass a reasoned and

speaking order within a period of two months from the date of receipt of a copy of this order.

5. OA is disposed of at the admission stage.

(R. Ramanujam)
Member(A)
16.08.2018

SKSI